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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 24/BB/2021	For admission	Sec 9 of I&B code 2016	M/s Cinline India Limited	Arjun Rao, adv	M/s Newbridge Business Centre Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Anirudh 
(ANIRUDH)

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Anirudh, Learned counsel for the Petitioner.
Issue Notice. The Registry is directed to issue notice to the MD of the Company and also to the Company, through email and the Petitioner is also permitted to take notice to the MD of the Company and also the Company, through authorized email and as well as speed post along with Company Petition and material papers and submit the proof of service before the next date of hearing. Post the case on **07.04.2021**


MEMBER (T)


MEMBER (J)

Verified

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Court Officer